**कोयले की मांग और आपूर्ति में अन्तराल**

1104. **श्री नागमणि** :

**श्री कनकसिंह मोहन सिंह मंगरोला** :

क्या कोयला मंत्री यह बताने की कृपा करेंगे किः

(क) देश में विभिन्न किश्मों के कोयले की घरेलु उत्पादन क्षमता कितनी है,

(ख) गत दो वर्षों में देश में कोयले की मांग एंव आपूर्ति के बीच कितना अन्तर था,

(ग) देश में विशेषकर औद्योगिक क्षेत्र में कोयले की बढ़ती हुई मांग को पूरा करने के लिए क्या कदम उठाए गए हैं, और

(घ) देश में सीमेंट कारखानों और इस्पात संयंत्रों द्वारा कुल कितनी मात्रा में कोयले की खपत की गई ?

**कोयला मंत्रालय के राज्य मंत्री (श्री जगदीश टाइटलर) :** (क) वर्ष 1994-95 के दौरान हुए देश मे कोयले के ग्रेड-वार उत्पादन को नीचे दिया गया है :-

(मिलियन टन में)

| | |
|---|---|
| कोकर कोयला | 44.25 |
| अ-कोककर कोयला | |
| ग्रेड "ए" | 4.48 |
| "बी" | 22.83 |
| "सी" | 48.46 |
| "डी" | 29.64 |
| "ई" | 40.68 |
| "एफ" | 58.64 |
| "जी" | 0.05 |
| अग्रोडिकृत | 4.80 |
| जोड़ अकोककर | 209.56 |
| कुल जोड़ | 253.81 |

(ख) योजना आयोग के साथ परामर्श करके जैसाकि समग्र रूप में मूल्यांकन किए गए मांग संबंधी आंकड़े और पिछले दो वर्षों के दौरान अर्थात 1993-94 और 1994-95 में कोयले के उठान को नीचे दिया गया है:-

(मिलियन टन में)

| | 1993-94 | 1994-95 |
|---|---|---|
| सकल मांग | 268.80 | 268.50 |
| | (6.00) | (5.00) |
| कोयले का | 252.87 | 260.64 |
| उठान | (2.73) | (2.67) |

कोष्टक में दिए गए आंकड़े वाशरी मिडलिंग्स को दर्शातें है।

(ग) राष्ट्रीकृत कोयला उद्योग के विकासात्मक योजनाओं के अतिरिक्त, जिसमें चालू परियोजनाओं का क्रियान्वयन,विद्यमान खानों का पुनर्गठन और उद्यसंरल च-नात्मक सुविधाएं गठित किया जाना शामिल है। सरकार ने कोयला खनन उद्योग में ग्रहीत खनन के लिए निजी भागीदारी को अनुमति प्रदान कर दी है।

(घ) वर्ष 1994-95 के दौरान महत्वपूर्ण क्षेत्र द्वारा उपभोग किए गए कोयले को नीचे दर्शाया गया है :-

(मिलियन टन में)

| क्षेत्र | उठान |
|---|---|
| विद्युत | *169.12 |
| इस्पात | 34.56 |
| उर्वरक | 4.28 |
| रेलवे | 0.66 |

*इसमें 2.67 मिलियन टन वाशरी मिडलिंग्स शामिल है।

tl

**Worker's Abuse in Hazardous Industries**

1105. SHRI IQBAL SINGH: Will the Minister of LABOUR be pleased to state:

(a) whether it is a fact that Government have launched a new campaign to stop worker's abuse in the various hazardous industries in the country;

(b) if so, the details thereof;

(c) whether it is a fact that the concerned industries in the country are violating the basic labour standard and provisions of Indian Constitution;

(d) if so, the reasons therefore; and

(e) the effective steps being taken by Government with regard to basic labour standard including the prohibition of forced and child labour in the country?

THE MINISTER FOR LABOUR (SHRI G. VENKAT SWAMY): (a) to (e) The information is being collected and will be laid on the Table of the House.

**Consumer Fora at Taluka Level**

1106. SHRI JOY NADUKKARA: Will the Minister of CIVIL SUPPLIES. CONSUMER AFFAIRS AND PULBIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that there is an increase in the number of cases pending before the various district-level Consumer Grievance Redressal Fora; and

(b) if so, the steps taken to establish such fora at Taluka level for speedy remedy and less expenses?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFARIS AND PUBLIC DISTRIBUTION (DEPTT. OF CONSUMER AFFARIS AND PUBLIC DISTRIBUTION SYSTEM) (SHRI VENOD SHARMA): (a) Yes, Sir.

(b) There is no proposal at present to establish consumer fora at Taluka level.

**Import of Edible Oil**

1107. DR. BAPU KAL DATE:
SHRIMATI KAMLA SINHA:

Will the Minister of CIVIL SUPPLIES, CONSUMER AFFARIS AND PUBLIC DISTRIBUTION be pleased to refer to the answer to Unstarred Question 1494 given in the Rajya Sabha on 14th August. 1995 and state:

(a) the quantity of edible oils proposed to be imported and what is the Comparative percentage of rise in the imports since 1994;

(b) the price (in foreign exchange) at which edible oils are proposed to be imported; and

(c) its likely impact on the prices of edible oils distributed through Public Distribution System?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFARIS AND PUBLIC DISTRIBUTION (DEPTT. OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION SYSTEM) (SHRI VENOD SHARMA): (a) The State Trading Corporation (STC) has been authorised to import 2.00 lakh MTs of RBD Palmolein for the Public Distribution system during 1996. The STC imported 1.07 lakh MTs and 1.49 lakh MTs of edible oil for the PDS during the years 1994 and 1995 respectively.

(b) Since the prices of edi^ie oils in the international market are subject to constant fluctuations it is not possible to indicate the foreign exchange likely to be spent on the import of the entire stipulated quantity of 2.00 lakh MT and RBD Palmolein by the STC during 1996 at this stage.

(c) The Central Issue Price of imported edible oil supplied through PDS is Rs. 24.000 PMT for oil in bulk and Rs. 27,000 PMT for oil in 15 Kg. tins. These prices are effective from 21.7.1994 and no revision is contemplated in the existing CIP at present.

**"एक परिवार एक रोजगार" योजना**

1108. **श्री चिमनभाई हरिभाई शुक्लः** क्या योजना और कार्यक्रम कार्यान्वयन मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि गुजरात सहित कुछ राज्यों ने "एक परिवार एक रोजगार" योजना लागू कर दी है,

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है,

(ग) क्या सरकार शेष राज्यों में भी इस कार्यक्रम को लागू करने का विचार रखती है, और

(घ) यदि हां, तो इस संबंध में क्या कदम उठाए गए हैं/ उठाए जाने का विचार है ?

**योजना और कार्यक्रम कायारन्वयन मंत्रालय के राज्य मंत्री (श्री बलराम सिंह यादव) :** (क) और (ख) उपलब्ध सूचना के अनुसार गुजरात, गोआ तथा हरियाणा की सरकारों ने "एक परिवार एक नौकरी"